

(b) whether some of these dailies complained to Government about non-receipt of this paper by them.

(c) whether Government have any report that the above corporation sold the above Cream Wove Paper in the open market at a premium of about Rs. 3000/- per M.T.; and

(d) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) to (d) Information is being collected and will be laid on the Table of the House.

T.V. Transmitter at Kodaikanal, Tamil Nadu

3944. SHRI A.G. SUBBURAMAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the probable date of commissioning of the High Powered T.V. Transmitter at Kodaikaval in Tamil Nadu;

(b) whether Government are aware of the hostile propaganda by Sri Lanka T.V. the reception of which in most of the southern part of Tamil Nadu adversely affects the mind of the people;

(c) when the proposed Madurai Unit of All India Radio is expected to start functioning ; and

(d) when the proposed conversion of the high power AIR transmitter at Madras is expected to be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI GHULAM NABI AZAD) : (a) TV transmitter with 1 KW power has been commissioned at Kodaikanal on 15.8.1984 pending completion of tower. The transmitter on full power of 10 KW is expected to be commissioned during 1984-85.

(b) The reception of TV signals from Sri Lanka is reported in the southern coastal areas of Tamil Nadu. The commissioning of the 10 KW T.V. transmitter will fully cover the Southern parts of Tamil Nadu.

(c) By end of 1985.

(d) The installation of the new Transmitter is expected to be completed during the current financial year.

Seizure of Pre-recorded Video Cassettes

3945. SHRI R.P. GAEKWAD :
SHRI PHOOL CHAND VERMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that pirated versions of the latest Hindi, Marathi, Gujarati, Telugu, Kannada and Bengali Films alongwith foreign films, some of which have been banned, are easily available in the black market ;

(b) the number of video libraries, illegal video parlours and other net work operating in the metropolitan cities of Bombay, Delhi, Calcutta, etc ; and

(c) whether it is a fact that certain persons engaged in this business have gone to the Bombay High Court and brought an interim injection restraining the police and Government from seizing pre-recorded video cassettes ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K. L. BHAGAT) : (a) and (b) Though Government have no first-hand knowledge, there are reports about the availability of pirated and uncertified video films in various languages including foreign films which have been banned. In so far as uncertified video films are concerned, the responsibility for enforcement of the penal provisions in Part II of the Cinematograph Act 1952 relating to certification of films rests with the State